

HIGH COURT OF JUDICATURE AT PATNA

NOTICE FOR TENDER CANCELLATION

It is hereby informed that the Tender No. 03/2026/Computer Cell dated 08.04.2026 for the Annual Maintenance Contract of online 20 KVA UPS for one year, installed in the High Court is cancelled. The firm who has submitted their bid against the aforesaid tender may collect their respective bid from the office of the undersigned during working days.

Dated : 18/07/2026


18/07/2026
Registrar-IT-Cum-CPC,

Patna High Court, Patna